Filing under clause (ca) of sub-regulation (2) of regulation 13 of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations,2016

								(Amou	int in ₹)	
Sl. No.	Category of creditor	Summar received	ry of claims		y of claims nitted	Amou nt of	Amount of	Amount of claims	Detail s in	Remark, If any
		No. of claims	Amount	No. of claims	Amount of claims admitted	contin gent claims	claims not admitte d	under verification	Annexure	
1	Secured financial creditors belonging to any class of creditors	-	-	-	-	-	-	-	1	-
2	Unsecured financial creditors belonging to any class of creditors	-	-	-	-	-	-	-	2	-
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	-	-	-	-	-	-	-	3	-
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	-	-	-	-	-	-	-	4	-
5	Operational creditors (Workmen)	-	-	-	-	-	-	-	5	-
6	Operational creditors (Employees)	-	-	-	-	-	-	-	6	-
7	Operational creditors (Government Dues)	1	72,62,103	-	-	72,62,103	-	72,62,103	7	Received after completion of 90th Day from commence ment of CIRP and the same in under verification
8	Operational creditors (other than Workmen and Employees and Government Dues)	1	14,30,072	1	14,30,072	-	_	-	8	Admitted on provisional basis

9	Other creditors, if any, (other than financial creditors and operational creditors)	-	-	-	-	-	-	-	9	-
	Total	2	86,92,175		14,30,072	72,62,103		72,62,103		

Annexure-1 Name of the corporate debtor: IRIISNET COMMUNICATION PRIVATE LIMITED; Date of commencement of CIRP: 24th February, 2022; List of creditors as on: 26/05/2022

List of secured financial creditors belonging to any class of creditors

(Amount in ₹)

Sl. No.		Detai claim re			Det	tails of clain	n admitted		Amount of contingent		claim not	Amount of claim	Remark if any
	ditor		claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC	claim	mutual dues, that may be set-off	admitted	under verificatio n	
	-	-	-	-	-	-	-	-	-	-		-	-

Annexure-2 Name of the corporate debtor: IRIISNET COMMUNICATION PRIVATE LIMITED; Date of commencement of CIRP: 24th February, 2022; List of creditors as on: 26/05/2022

List of unsecured financial creditors belonging to any class of creditors

(Amount in ₹)

-												(7 mount	
Sl.	Name	Detai	ils of		Det	tails of clain	n admitted		Amount of	Amount	Amount of	Amount of	Remarks
No.	of cre-	claim re	eceived						contingent	of any	claim not	claim	if any
	ditor	Date of	Amount	Amount	Nature	Amount	Whether	% of voting	claim	mutual	admitted	under	
				of claim		covered	related	share in		dues, that		verificatio	
		-		admitted		by	party?	CoC		may be		n	
						guarantee				set-off			
	-	-	-	-	-	-	-	-	-	-		-	-
L													

Annexure-3 Name of the corporate debtor: IRIISNET COMMUNICATION PRIVATE LIMITED; Date of commencement of CIRP: 24th February, 2022; List of creditors as on: 26/05/2022

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹) Name Details of Details of claim admitted Amount of Amount of Remarks SI. of Amount of Amount of creditor No. claim received contingent claim not claim if any any claim mutual under admitted Whether % of Date of Amount Amount Nature Amount dues, that verification receipt claimed of claim of claim covered related voting may besetadmitted share in by party? off CoC guarantee

Annexure-4 Name of the corporate debtor: IRIISNET COMMUNICATION PRIVATE LIMITED; Date of commencement of CIRP: 24th February, 2022; List of creditors as on: 26/05/2022

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹) Details of claim admitted Details of SI. Name of Amount of Amount of Amount of Amount of Remarks No. creditor claim received contingent claim not claim if any any claim mutual admitted under Date of Amount Amount Nature Amount Whether % of dues, that verification receipt claimed of claim of claim related covered voting may besetadmitted share in by party? off CoC guarantee

Annexure-5 Name of the corporate debtor: IRIISNET COMMUNICATION PRIVATE LIMITED; Date of commencement of CIRP: 24th February, 2022; List of creditors as on: 26/05/2022

List of operational creditors (Workmen)

(Amount in₹)

Sl. No.	Name of creditor	Detail claim re		ed				Amount of contingent claim	Amount of any mutual	Amount of claim not admitted	Amount of claim under	Remarks if any	
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC	Claim	dues, that may beset- off	aunniteu	verification	
	-	-	-	-	-	-	-	-	-	-		-	-

Annexure-6 Name of the corporate debtor: IRIISNET COMMUNICATION PRIVATE LIMITED; Date of commencement of CIRP: 24th February, 2022; List of creditors as on: 26/05/2022

List of operational creditors (Employees)

												(Amou	unt in₹)	
Sl.	Name	of	Detail	s of		Detai	ls of claim adı	mitted		Amount of	Amount of	Amount of	Amount of	Remarks
No.	creditor		claim re	ceived						contingent	any	claim not	claim	if any
			Date of receipt	Amount claimed		Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC	claim	mutual dues, that may beset- off	admitted	under verification	
	-		-	-	-	-	-	-	-	-	-		-	-

Annexure-7 Name of the corporate debtor: IRIISNET COMMUNICATION PRIVATE LIMITED; Date of commencement of CIRP: 24th February, 2022; List of creditors as on: 26/05/2022

List of operational creditors (Government dues)

										(Amor	unt in₹)	
SI.	Name of	Detail		Details	of claim adı	mitted		Amount of	Amount of			Remarks if
No.	creditor	claim re	ceived					contingent claim	any mutual	claim not admitted	of claim under	any
			Amount claimed	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC	Claim	dues, that may beset- off	aunniteu	verificati on	
	Rajesh Kumar, O/o Dy. Excise & Taxation Commissioner (ST) Faridabad (East)	26/05/2022	72,62,103	Government Dues	-	-	-	72,62,103	-			Received after completion of 90 th Day from commenceme nt of CIRP and the same in under verification

Annexure-8

Name of the corporate debtor: IRIISNET COMMUNICATION PRIVATE LIMITED; Date of commencement of CIRP: 24th February, 2022; List of creditors as on: 26/05/2022

List of operational creditors (Other than Workmen and Employees and Government Dues)

(Amount in ₹)

Sl. No.	Name of Creditor	s of claim received			Detail clair admit	n			Amount of continge-	Amount of any Mutual	Amount of claim not	under	Remarks, if any
		Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by Security interest	Amo unt cover ed by guara ntee	Whether related party?	% of voting share in CoC	nt claim	dues, that may be set-off	admitted	verifica- tion	
	SWIFTMAIL COMMUNICATIONS LIMITED	14,30,072	14,30,072	Operational Debt	Nil	-	No	100	-	-	-		Admitted on provisional basis

Annexure-9 Name of the corporate debtor: IRIISNET COMMUNICATION PRIVATE LIMITED; Date of commencement of CIRP: 24th February, 2022; List of creditors as on: 26/05/2022

List of other creditors (Other than financial creditors and operational creditors)

(Amount in₹)

											(Allio	uni ink)	
51. 10.	Name of creditor	Detail claim re			Detai	ils of claim ad	mitted		Amount of contingent	any	Amount of claim not admitted	Amount of claim under	Remarks if any
	Date of receipt		Amount claimed		Nature of claim	Amount covered by guarantee		% of voting share in CoC	claim	mutual dues, that may beset- off		verification	
	-	-	-	-	-	-	-	-	-	-		-	-